entries in the books relate. Government are not, therefore, concerned with the matter.]

सिराजुद्दीन केस में अन्तर्ग्रस्त व्यक्ति

८०४. श्री गिरिराज किशोर कपूर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार सिराजुद्दीन केस में अन्तर्ग्रस्त व्यक्तियों के नामों को प्रकाशित करने का विचार रखती है ; और

(ख) यदि हां, तो ये नाम कब तक प्रकाशित होंगे और यदि नहीं तो इसके क्या कारण हैं ?

†[PERSONS INVOLVED IN SERAJUDDIN CASE

804. SHRI G. K. KAPOOR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to publish the names of the persons involved in the Serajuddin case; and

(b) if so, by when they will be published and if not, the reason therefor?]

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री जयसुखलाल हाथी) : (क) और (ख) : क्योंकि न्यायालयों की कार्यवाहियों सार्वजनिक होती हैं, जिन लोगों पर न्यायालयों में मुकदमे चलाये जा रहे हैं उन सभी के नाम पहिले ही मालूम हैं। जिन सरकारी नौकरों को विभागीय कार्यवाहियों के फलस्वरूप नौकरी से हटा या जायेगा या पदच्युत किया जायेगा उनके नाम सरकार द्वारा प्रकाशित किये जायेंगे, परन्तु यह सार्वजनिक हित में नहीं है कि सरकारी नौकरों या दूसरे व्यक्तियों के नाम प्रकाशित कर दिए जाये जब कि पूछ-ताछ जारी है और यह नहीं मालुम है कि उस पूछताछ का क्या परिणाम होगा।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) As court proceedings are public, the names of all those who are being prosecuted in courts of law are already known. The names of such Government servants as may be removed or dismissed from service as a result of departmental proceedings will be published by Government, but it is not in the public interest that names of Government servants or other persons should be made public while inquiries are going on and it is not known what the result of the inquiries would be.]

NOTING AND DRAFTING IN HINDI

805. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry of Home Affairs correspond with any of the States entirely in Hindi;

(b) whether any noting is done in Hindi in the Ministry;

(c) what is the monthly average of Hindi letters received in the Ministry; and

(d) what is the present strength of the Hindi section of Ministry of Home Affairs?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No.

(b) Yes.

(c) About 1052.

(d) There is no Hindi Section as such in the Home Ministry. Noting in Hindi has been introduced in seven selected Sections. In the other sections also, Hindi-knowing personnel are expected to prepare draft replies to Parliament Questions etc. in Hindi, but where necessary, the Parliament Section provides assistance in this work.

†[ ] English translation.